

| 1 | 2 | 3 | 4 | 5 | 6 |
|-----------|-------------|---------|---------|---------|---------|
| 8 | कर्नाटक | 160.57 | 500.00 | 250.00 | 121.81 |
| 9 | केरल | 179.32 | 700.00 | 338.67 | 88.59 |
| 10 | मध्य प्रदेश | 531.89 | 530.00 | 100.00 | 173.78 |
| 11 | महाराष्ट्र | 264.28 | 800.00 | 379.92 | 210.41 |
| 12 | मणिपुर | 6.67 | 40.00 | 20.88 | 4.26 |
| 13 | मेघालय | 11.08 | 20.00 | 5.00 | 4.26 |
| 14 | नागालैंड | 16.79 | 12.00 | 5.09 | 2.56 |
| 15 | उड़ीस | 178.89 | 280.00 | 182.76 | 92.00 |
| 16 | पंजाब | 156.92 | 220.00 | 141.00 | 56.22 |
| 17 | राजस्थान | 442.71 | 325.00 | 207.27 | 107.33 |
| 18 | तमिळनाडु | 293.95 | 650.00 | 421.32 | 171.22 |
| 19 | त्रिपुरा | 14.70 | 49.00 | 17.69 | 6.82 |
| 20 | उ० प्रदेश | 511.21 | 1100.00 | 589.74 | 368.00 |
| 21 | प० बंगाल | 302.29 | 1500.00 | 775.00 | 185.70 |
| कुल राज्य | | 4521.56 | 8977.00 | 4863.54 | 2257.39 |

मध्य प्रदेश में छाटा मिलों की क्षमता

कारी नीचे दी जा रही है—

9456 बी गंपा करन बोलित क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) औद्योगिक (विकास और विनियमन) अधिनियम के अन्तर्गत लाइसेंस प्राप्त मध्य प्रदेश की छाटा मिलों का व्यौरा तथा उनकी क्षमता कितनी हैं, और

(ख) इनमें से कौन सी मिलें पर्याप्त मात्रा में गेहूँ न मिलने के कारण अपनी पूरी क्षमता का उपयोग नहीं कर रही है ?

औद्योगिक विकास मंत्रालय में उच्च-मंत्री (बी विद्युत्तर सहायक संचारी) : (क) जान-

| क्रम सं० | एकक का नाम | वार्षिक लाइसेंस प्राप्त/पंजी-यित क्षमता |
|----------|---|---|
| 1 | मे० रायपुर रोलर फ्लोर मिलज, रायपुर | मी० टन 13,200 |
| 2 | मे० स्टेण्डर्ड फ्लोर एण्ड ग्रायल मिलज गंज बसोदा (म० प्र०) | 18,000 |
| 3 | मे० सेन्ट्रल इंडिया रोलर फ्लोर मिलज भोपाल | 36,000 |

| सं० | एकक का नाम | वार्षिक लाईसेंस प्राप्त/रजि. क्षमता |
|-----|--------------------------------------|-------------------------------------|
| | | सं० ट० |
| 4 | मे० एम० पी० फ्लोर मिल्स, जबालियर | 15,000 |
| 5 | मे० फ्लोर एण्ड फूड प्रा० लि०, इन्दौर | 36,000 |

(ख) पर्याप्त मात्रा में गेहूं उपलब्ध न होने के कारण इसमें से कोई भी रोलर फ्लोर मिल अपनी पूर्ण क्षमता का उपयोग नहीं कर रही है।

Malpractice in Import of Newsprint

9457. SHRI S. C. SAMANTA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Central Bureau of Investigation have received any complaint from newsprint trader, M. A. Desai and Company and the Registrar of Newspapers against State Trading Corporation and Dr. Nath regarding malpractices in contracting for import of newsprint; and

(b) whether C.B.I. has undertaken any investigation on this subject?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Central Bureau of Investigation have received no such complaint from M. A. Desai & Co. or the Registrar of Newspapers. However, the Executive Director of the State Trading Corporation in his letter dated 27-3-1974 to Director C. B. I. had asked for investigation into the complaint made to him by Shri M. A. Desai to the effect that some officials of the S.T.C. at Bombay and floated a firm and, by abusing their position in the S. T. C., were canvassing business from newspapers for early delivery of newsprint allotted to them.

(b) Bombay Branch of the C.B.I. has registered a case for investigation,

Meeting of Central Press Accreditation Committee

9458. SHRI S. C. SAMANTA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Central Press Accreditation Committee met in December, 1973 after a long period;

(b) if so, the reasons therefor; and

(c) whether he will lay a statement on the Table of the House listing the agenda items, recommendations of the CPAC thereon and disposal of those cases with dates thereof emerging out of the meeting of the Committee in December, 1973?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) The Central Press Accreditation Committee met on December 20, 1973 after a period of about a year.

(b) There is no fixed interval. Principal Information Officer convenes meetings of the CPAC as and when necessary, taking into account the number of cases pending and ripe enough for consideration by the Committee.

(c) the minutes etc. of the Central Press Accreditation Committee meetings are treated as confidential.

Youth killed in Road Accident near Mehrauli, Delhi

9459. SHRI SUKHDEO PRASAD VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have made an inquiry into the delay by the Police in removing the body of a youth who